

20.11.1996. Hon. Mr. S. Das Gupta, Member-A
Hon. Mr. T. L. Verma, Member-J

Misc. application No. 2460/96 has been filed by the learned counsel for the applicant seeking dismissal of the O.A. as not pressed. Although none has appeared for the applicant to move this misc. application. We see no reason not to allow the same. Sri Amit Sthalekar is present for the respondents. Sri N.B. Singh has also filed power on behalf of the respondents, but, he is stated to be busy in another court.

Misc. Application is allowed. O.A. is dismissed as "NOT PRESSED".

JM

WL
AM

(Pandey)

Mr. S. Das Gupta M. P. M. P.
Hon. Mr. T. L. Verma M. P. M. P.

SP-8-85

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